

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-518

IB-1158/ND/2018

IA/4624/2021, IA/1888/2020, IA/675/2022

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd.

....Applicant

Vs.

M/s. Dee Ess-Buhin Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq

Order delivered on 12.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Rishi Singhal for Liquidator

For the Respondent : Adv Abhishek Anand, Adv Mohak Sharma

ORDER

Due to paucity of time, list the matter on **12.06.2023**.

Sd/-

(Court Officer)